

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.208
CP(IB)/248(AHM)2022

Proceedings under Section 94 IBC

IN THE MATTER OF:

Jagdish chandra Shah (Personal Guarantor) of RY Midas
Alluminium Private Limited

.....**Applicant**

.....**Respondent**

Order delivered on 13/12/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Neel Vasant, Adv. for Tirth Nayak, Adv.
For the Respondent : Mr. K S Sunil Kumar, Adv.

ORDER

Ld. Counsel for the applicant submitted that liquidation process against the Corporate Debtor is pending before NCLT Ahmedabad Bench, Court No.1. We direct the applicant to take necessary steps to transfer this matter before Court No.1.

List for further consideration on 23.01.2024

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)